



Government of India  
Office of the Chief Commissioner  
Central Tax (Jaipur Zone)  
www.centralexcisejaipur.nic.in

Government of Rajasthan  
Commercial Taxes Department  
Kar Bhawan, Jaipur  
www.rajtax.gov.in

**Order No. 01/2018 Dated 12.07.2018**

**Subject: Division of Taxpayer base between the Central Government (Jaipur Zone) and the State Government of Rajasthan -reg.**

In terms of guidelines issued by the GST Council Secretariat vide Circular No. 01/2017, issued vide F.No. 166/Cross Empowerment/GSTC/2017 dated 20.09.2017 with respect to the division of taxpayer base between the Central Government and the State Government to ensure single interface under GST, the State Level Committee comprising of Dr. S. L. Meena, Chief Commissioner of Central Tax, Jaipur Zone and Shri Alok Gupta, Commissioner of State Tax, Rajasthan decided to assign the remaining 1957 taxpayers registered in the State of Rajasthan between the Centre and State authorities as detailed in the list annexed separately for the number of taxpayers as mentioned below:


| S. No. | Administration     | No. Of taxpayers having turnover Above 1.5 Crore | No. Of taxpayers having turnover Less than 1.5 Crore | No of total Taxpayers |
|--------|--------------------|--|--|-----------------------|
| 1      | CENTRE             | 290  | 138  | 428                   |
| 2      | STATE              | 289  | 1240   | 1529                  |
|        | <b>Grand Total</b> | <b>579</b>                                       | <b>1378</b>  | <b>1957</b>           |


The taxpayers can view and check their details including the name of the administrating authority i.e. Centre or State, by clicking on following link [www.centralexcisejaipur.nic.in](http://www.centralexcisejaipur.nic.in) and [www.rajtax.gov.in](http://www.rajtax.gov.in)

If any discrepancy in the name or other details or missing name is noticed, the same may be informed in writing to the respective authorities of Centre or State or any one of them for rectification by the State level committee. Alternatively, the same can be informed through E-mail or on Telephone as per below given details for rectifications:

Telephone Number : 0141-2385104 (Centre) & 0141-2227597 (State)  
E-mail address : ccu-cexjpr.nic.in(Centre) & helpdesk.ctd@rajasthan.gov.in(State)

The trade and industry associations/chambers of commerce are requested to bring the contents of this order to the notice of all their members.

  
(Dr. S.L.Meena)  
Chief Commissioner  
Central Tax, Jaipur Zone  
Jaipur

  
(Alok Gupta)  
Commissioner of State Tax  
Rajasthan, Jaipur

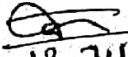
F. No. CCO(JZ)Tech/44/2017/Pt./

Dated: 12.07.2018

Copy to:

1. The Member (GST), C.B.E.C., North Block, New Delhi.

2. The Member (Incharge Jaipur Zone), C.B.E.C., North Block, New Delhi.
3. The Additional Chief Secretary (Finance), Government of Rajasthan, Jaipur.
4. The Director General, Directorate General of Systems & Data Management, CBEC
5. The Secretary (Finance), Government of Rajasthan, Jaipur.
6. The Commissioner, CGST & CE, Alwar / Jaipur / Jodhpur / Udaipur / Audit Jaipur / Audit Jodhpur.
7. The Commissioner (Appeals), CGST & CE, Jaipur / Jodhpur.
8. The Additional Commissioner Commercial Tax (VAT & IT), CTD, Jaipur
9. The Deputy Commissioner (IT), Kar Bhawan, Jaipur for uploading on website.
10. Notice Board
11. Web Master, CBEC
12. Web Master, Zonal Website
13. Members of various Trade Associations / Chamber of Commerce.
14. Guard File, Commercial Taxes Department, Jaipur
15. Guard File, Central Taxes, Jaipur

  
12.7.18  
(Vikas Kumar Jeph)  
Joint Commissioner